

minder of, AITUC leaders in various coalfields, particularly in Madhya Pradesh ; and

(b) if so, whether Government have consulted the Madhya Pradesh Government in the matter and if so., the results thereof?

THE MINISTER OF ENERGY (SHRI K. C. PANT): (a) and (h) A statement is laid on the Table of the House,

Statement

(a) and (b) According to information available, in January/February, 1976, about 800 workers of the Western Coal Fields limited were arrested by the District authorities for violation of prohibitory orders, intimidation etc. The officials of the Western Coal Fields Limited have been in touch with the concerned State Government officials. 760 workers are reported to have been released so far. On 7th February, 1970 Shri Madan Mohan Singh, General Secretary, Kotma Colliery was allegedly murdered by some persons. The investigation is in progress.

Expansion of T.V.

*528. SHRI S. W. DHABE :

SHRI KHURSHED ALAM KHAN:

SHRI JAGDISH JOSHI :

SHRI KASIM ALI ABID:

SHRI PIARE LALL KUREEL urf PIARE LALL TALIB :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether with the separation of TV from the All India Radio, any programme of expansion of TV has been considered and finalised by Government;

(b) if so, what are the details thereof; and

(c) whether the TV is likely to take up commercial programme on a large scale ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VIDYA CHARAN SHUKLA): (a) and (b) The expansion programme of Television is linked with separation of TV from All India Radio. Details of T.V. expansion are given in the statement laid on the Table of the Sabha.

(c) Sponsored commercial programmes have been introduced at Delhi, Bombay-Poona, Lucknow, Amritsar, Madras and Calcutta from 1st January, 1976. Increase of commercial time on T.V. shall be under constant review.

Statement

1. Relay Transmitter at Mussoorie.
2. Jullundur TV Studios and transmitter.
3. Kasauli Relay Centre.
4. Permanent Studio set-up at Calcutta.
5. Additional Studio and increasing the power of the transmitter at Madras TV Centre.
6. Permanent Studio set-up at Lucknow.
7. Kanpur Relay Transmitter.
8. Expansion of Delhi TV.
9. Coverage of 40 per cent of the SITE villages through terrestrial transmitters by the setting up of one transmitter in each of the six States covered by SITE, viz. Hyderabad, Jaipur, Sambalpur, Muzaffarpur, Raipur and Gulbarga. after July 1976.

Inclusion of Nepali Language in the Eighth Schedule to the Constitution

*529. SHRI OMPRAKASH TYAGI:

SHRI JAGDISH PRASAD MATHUR:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government propose to include Nepali language in the Eighth Schedule to the Constitution ; and

(b) if not, what are the reasons therefor ?

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDI): (a) and (b) There is considerable misunderstanding about the Eighth Schedule to the Constitution. In a strictly constitutional sense, this Schedule is now, superfluous. The inclusion of any new language in the Schedule does not confer any benefit or advantage to it. The Government's policy, therefore, has been not to enlarge the Schedule further but to use constructive methods to preserve and develop the rich cultural and literary heritage of languages which are not included in this Schedule. Facilities for instruction through the medium of Nepali, for the study and development of Nepali literature and language, and for the use of Nepali for official purposes already exist in areas where Nepali is prevalent. The Nepali language has been recognised by the Sahitya Akademi also.

Promotion of stenographers in the Ministry of Home Affairs

*530. SHRI NATHI SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the quota prescribed for graphers Grade I IT of CSS for their promotion to the posts of Stenographers Grade IT on seniority basis, has been filled during the year 1975-76 in the Ministry of Home Affairs and, if so, the number of such promotees ;

(b) whether *ad hoc* promotions of Stenographers Grade III in the cadre of the Ministry of Home Affairs have been made to fill the temporary vacancies of Grade II Stenographers' posts caused on account of long leave, deputation, retirement and non-availability of UPSC candidates as is generally done in the case of other categories of posts, and if not, the reasons therefor; and

(c) whether applications are being invited from Grade HI Stenographers for ex-cadre higher posts as is being done for other

categories of posts, and if not, what are the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Three persons are required to be promoted against this quota. The case to fill this quota is being processed.

(b) As there was no shortage of regular Grade II Stenographers the need for *ad hoc* promotions of Grade III Stenographers was not felt.

(c) Applications are being forwarded except in those cases, in which the applicant has still to complete his probationary period.

Commission on Recruitment Policy and Selection Methods of Police Personnel

*531. SHRI D. N. DWIVEDI: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Central Government have appointed any Commission to go into matters relating to recruitment policy and selection methods of the police personnel;

(b) whether the Commission has submitted any interim report; and

(c) if so, what are the main recommendations ?

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDI): (a) No Commission has been appointed by the Central Government to go into matters relating to Police recruitment as such. The Committee on Police Training constituted by the Government of India, however, had examined the recruitment policy and selection methods of police personnel.

(b) and (c) The Committee on Police Training have given their final report and a statement indicating their main recommendations relating to recruitment is laid on the Table of the House.